NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 77/(ND)/2008 RT CP No.202/Chd/Hry/2016

Wg. Cdr. J.K. Sharma and Ors.

... Petitioner

Versus.

Sirhind Club Ltd. & Ors.

...Respondents

Present: None.

The case has been received by transfer from the National Company Law Tribunal, New Delhi as the same falls within the territorial jurisdiction of this Tribunal. List the matter on 08.09.2017. Notice to counsel for both the parties be issued by Speed Post.

(Justice R.P. Nagrath) Member (Judicial)

July 21, 2017 saini